

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2904  
ANSWERED ON:24.07.2009  
PAYMENT OF SIXTH CPC ARREAR  
Vinay Kumar Alias Vinnu Shri

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of payment made by the Central Government to its employees as arrears following the implementation of the Sixth Central Pay Commission Report;
- (b) the time by which the balance amount will be paid to the employees;
- (c) the reasons for the delay in payment of the balance arrear;
- (d) whether the Government proposes to pay interest on the balance arrear; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MIISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) & (b): Forty per cent of the arrears have been paid by the Government during the year 2008-09 to its employees following the implementation of Sixth Pay Commission Report. Government has decided to pay the remaining 60% of the arrears during 2009-10.
- (c): There is no delay in the payment of balance sixty per cent arrears.
- (d) & (e): Does not arise in view of reply to (c) above.